

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 26.07.2021 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M, Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 17/2021 (PH)	Devas Multi Media Private Limited Vs Antrix Corporation Limited & anr	Anuradha Dutt Ananth Merathia	Arjun Krishnan Poornima Hatti -R1 K. Ramanamoorthy K Latha Parimalavadhana Sanjay Shorey -R2
2.	Comp App (AT)(CH) No. 24/2021	Devas Employees Mauritius P Ltd V Antrix Corporation Ltd & 2 ors	Anuradha Dutt Ananth Merathia	Arjun Krishnan Poornima Hatti -R1 K. Ramanamoorthy K Latha Parimalavadhana Sanjay Shorey -R2
3.	Comp. App (AT)(Ins)(CH) No. 9/2021 (PH)	Ashok Sachdev Vs Call Express Construction (India) Private Limited	Alishan Naqvee Mohd. Kamran	Jayant Gaurav Chatterji

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 97/2021	Manmohan Singh Jain Vs State Bank of India & anr	Aalok Jagga R Swarnavel R Ramkumar	Vipin Warriar R1 S. Sathyanarayanan R2

For admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App. (AT) (CH) No. 04/2021	M/s. Kerala Chamber of Commerce and Industry VS M/s. Tap World & 15 others	Dhruv Dewan Rohan Batra Priya Singh Chandni Ghatak Padmanabh Sethunath	Wills Mathews – R1 Devayani - R2 Anil D Nair R3, 4,7
6.	Comp App (AT)(CH) (Ins) No. 33/2021	Prathikantham Gunavardhan Raju Vs Innovative Studios & another	Shahbaaz Husain	B. Dhanaraj R1 R. Sivaraman - R2
7.	Comp App (AT) (CH) (Ins) No. 36/2021	Prathikantam Gundavardhan Raju Vs Liquidator of M/s. Innovative Studios Private Limited and another	Shahbaaz Husain	B. Dhanaraj R1 R. Sivaraman - R2
8.	Comp App (AT)(CH) (Ins) No. 94/2021	Ravisankar Devarakonda Erstwhile RP of Maxworth Realty India Limited Vs Kesava Kolar MD of M/s. Maxworth Realty India Limited	Abhishek Anand Kunal Godhwani Madhav nanda	
9.	Comp App (AT) (CH) (Ins) No.110/2021	Genius Security and Allied Services Vs Sri Shivdutt Bannanje & another	Ankita Paul	Ananth Merathia R1 R2 not appeared

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1. Notice Board

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For Assistance,

1.Dy.Registrar - **PH No. : 044-2888 0443**

CELL : 9868947517

2.Asst.Registrar - **PH No. : 044-2888 0500**

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By the order of Hon'ble Member (J)

(Chennai Bench)